NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1301/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

S. S. Construction Co.

V/s

Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Smruti Karrade Aduorati Sunth
also Mr. Vibrant Mahhare

ilb Negardhi, Shah 4 Miniayahillah
tor Repondent

2) Ms. Vaishockhi Taleeli. Adureet Malali

1/6 Lex Conselleir.

for Petitional

ORDER CP No.1301/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)